

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/ 7235 /A

From :- Smti Kanchan Newar
Jt. Registrar (Vigilance)
Gauhati High Court, Guwahati.

To, ✓ Shri Darak Ullah,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 21st December, 2018.

Sub:- **Permission to leave the station with official allotted vehicle during the Winter Vacation.**

Ref:- letter no. JCD.I/18/18/2902, Dated 12.12.2018

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the station with the official allotted vehicle, at your own cost, w.e.f. the morning of 22.12.2018 till the evening of 01.01.2019, has been ~~granted/rejected~~ granted. The Chief Judicial Magistrate, Cachar, Silchar, will remain in charge of the Court and Office of District and Sessions Judge during your absence on leave.

Yours faithfully,

JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/ 7236 - 1A, dated 21.12.18 Plan
Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Addl. District & Sessions Judge, Cachar, Silchar.

Sd/-

JOINT REGISTRAR (VIGILANCE)